

ANNEXURE- A

FOZAL POWER PRIVATE LIMITED

List of creditors (as per information available) as on 22.10.2019 (Insolvency Commencement Date)

S. No.	Name of Creditor	Address	Amount Claimed (Rs in Crores)	Amount Admitted (Rs in Crores)	Security Interest, if any in respect of such claim (in Rupees)
1	Punjab National Bank	NSIC Bhawan, Okhla, New Delhi	Rs.1,214,872,129.86	Rs.1,214,872,129.86* (May change after submission of revised correct claim form by the bank)	As per claim form submitted the value of primary security is Nil; The Total value of collateral security is Rs. 48.68 Crore; No clarification has been provided yet regarding personal guarantee by Directors.

**The amount admitted may changes due to following reasons:*

- a. *As per claim form submitted the amount claimed by the financial creditor is Rs.1,214,872,129.86, however there were discrepancies in the Claim Form submitted with respect to the details of the information provided and also with respect of rate of interest charged and legal charges claimed, hence a request has been made to the creditor to submit the revised claim form.*



b. *In addition to above, pursuant to para 33 of the order dated 22.10.2019 passed by Hon'ble NCLT, the promoter of the Corporate Debtor has provided loan outstanding account statement dated 29.06.2019, wherein the balance outstanding amount as per your system generated report called as "Finacle" is showing the amount outstanding/closing balance total amount Rs. 763,723,216.1/- total of (A/c- 152900IC00187771- Rs. 506323216.10/- and A/c- 152900IC00188150- Rs. 257,400,000/-), however as per account statement attached with the Form C submitted by the financial creditor contains total amount as on 30.06.2019- Rs. 1,130,647,273.77 total of (A/c- 152900IC00187771- Rs. 768,077,337.75/- and A/c- 152900IC00188150- Rs. 362,569,936.02/-), hence it appears to be a difference of amounting Rs. 366,924,057.67/- (Excluding the penal interest amount). Therefore in terms of para 33 of the said order a request has been made to the creditor clarify the difference so as to consider the actual claim amount.*



SUNIL KUMAR
INTERIM RESOLUTION PROFESSIONAL
FOR FOZAL POWER PRIVATE LIMITED
D-481, TYPE-II, MANDIR MARG,
OPP. MANDIR MARG POLICE STN.
NEW DELHI- 110001
Mob: +91-9871722876
Email Id: sunilcs9@gmail.com

Date: 21.11.2019
Place: New Delhi